

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 125
(IB)-1248(PB)/2018

IN THE MATTER OF:

Shinoj Koshy Petitioners/Applicant
v.
M/s. Granite Gate Properties Pvt. Ltd. Respondents

Under Section 7 of Insolvency and Bankruptcy Code, 2016 (CIRP)

Order delivered on 19.11.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner:	Mr. Sahil Sethi, Mr. Shivam Sharma, Advs.
For the Respondent	Mr. Alok Dhir, Ms. Varsha Banerjee, Mr. Mukund, Mr. M.R. Venkatish, Ms. Surabhi Singh, Advs. & Mr. Shivam Malhotra, Mr. D.N. Chaturvedi, Advs for R- 4 & Ms. Shreya Singh, Adv for R-2
For the AR:	Mr. Rakesh Kumar, Mr. Ankit Sharma, Advs.
For the IRP:	Mr. Pankaj Agarwal, Adv for Mr. P.S Soni, IRP Mr. Manoj Kumar, Mr. Siddhartha, Mr. Ashutosh Singh, Advs.
For the Axis Bank:	Mr. Sharad Tyagi, Adv.

ORDER

CA-2081(PB)/2019

The IRP has filed a copy of the order dated 10.01.2019, a copy of the transaction audit report KRA & Co., Copy of the transaction, audit report of Anil Khandelwal and Associates and copies of forensic audit report. All the reports are taken on record subject to all just exceptions. The office is directed to maintain the record and put up the same at the time of final disposal.

CA-2081(PB)/2019 stands disposed of.

CA-2527(PB)/2019

Notice of the application.



Mr. Manoj Garg, Ld. Counsel for the RP-non applicant accepts notice. A copy of the application has been furnished. Reply be filed within a week with a copy in advance to the counsel for he Axis Bank-applicant.

List for further consideration on 05.12.2019.

CA-2543(PB)/2019

Notice of the application.

Mr. Manoj Garg, Ld. Counsel for the RP and Mr. Rakesh Kumar, Ld. Counsel for the AR accepts notice. A copy of the application shall be furnished to each of the counsel during the course of the day. Reply be filed within a week with a copy in advance to the counsel opposite.

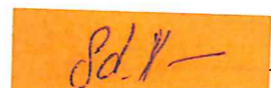
List for further consideration on 05.12.2019.

CA-1905(PB)/2019

On the request made by Mr. Garg, Ld. Counsel for the RP hearing is deferred to 20.11.2019.

CA-1822(PB)/2019

List on 20.11.2019.



(M.M. KUMAR)
PRESIDENT



(S.K MOHAPATRA)
MEMBER (TECHNICAL)